

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 267 OF 2017

Dated: 18th October, 2019

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**GAIL (India) Ltd. ...Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Ms. NeelimaTripathi

Counsel for the Respondent(s) : -

ORDER

List the matter for hearing on **06.12.2019.**

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice ManjulaChellur)
Chairperson**

js/mkj